

(b) if so, the reasons therefore and the programme for the early completion of this terminal?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Completion will depend upon eviction of encroachers from the area for approach road leading to the terminal.

[*Translation*]

Damage to Crops in Deoria and Gorakhpur Districts

3589. SHRIVILAS MUTTEMWAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the attention of Union Government has been drawn to the news-item appearing in 'Jansatta' dated 1 May, 1989 under the caption "Bharat Nepal Tanav Se Paanch Lakh Hectare Fasal Sookh Rahi Hai";

(b) if so, the reaction of Government thereto; and

(c) the steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) and (c). Breach in the Gandak Canal has since been repaired and the canal is functioning.

[*English*]

Increase in Deposits of State Bank of Indore

3590. DR. V. VENKATESH: Will the Minister of FINANCE be pleased to state:

(a) the details of the deposits of the State Bank of Indore during 1987 and 1988, State-wise and year-wise;

(b) the details of advances given by the Bank during the above period, State-wise and year-wise; and

(c) the ratio of the increase in the deposits and the advances made by the Bank during the period?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The state-wise aggregate deposits and outstanding advances of State Bank of Indore as at the end of December, 1987 and March 1989 (1988-89) are as given below:-